

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 221
(IB)-220(ND)2020
IA/5277/2020

IN THE MATTER OF:

MN Ventures Private Limited

... **Applicant/Petitioner**

Vs

**M/s. HFCL Satellite Communications
Limited**

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 16.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr. Viren Sharma, Advocates for Applicant, Advocate Bhanu Gulati for M/s Best Healthcare Private Limited, Member of the COC, Mr Mohit Chaudhary , Garima Sharma Advocate for Petitioner

ORDER

On the request of the Applicant's counsel, list the matter on 24.08.2021.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**